

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

35

C.S.P. No. 988/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Lodha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Hemant Sethi	Adv. for petitioner	
----	--------------	---------------------	---

ORDER

CSP 987/230-232/NCLT/MB/MAH/2017

CSP 988/230-232/NCLT/MB/MAH/2017

Company Petitions are admitted. List this matter on 22.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)